

Most Urgent  
Out at Once

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**

TIS HAZARI COURT : DELHI

No. 43595 /JOTP/Gaz./2023

Dated, Delhi the 30 MAY 2023

To


The Director (Academics),  
Chairperson (Officiating),  
Delhi Judicial Academy,  
Sector-14, Dwarka,  
New Delhi.

**Sub: Practical Training of newly appointed Officers of the DHJS from the Bar w.e.f. 15<sup>th</sup> May to 30<sup>th</sup> May, 2023 (except 19<sup>th</sup>, 20<sup>th</sup> and 27<sup>th</sup> May, 2023).**

Madam,

With reference to letter No.DJA/Trg./FC/Batch-XIV(DHJS)/1665/2023/2162 dated 12.5.2023 on the above noted subject, I am directed by Ld. Principal District & Sessions (HQs) Delhi to inform that since, Sh. Muneesh Garg, ASJ-01 is one full day leave and Ms. Richa Parihar, FTSC (POCSO)-01, Central District, Tis Hazari Court, Delhi is half day leave in the forenoon session of today i.e. 30.05.2023 and their link also on leave, therefore, following Trainee Officers have been attached with the Mentor Judicial Officers of Central, District, Tis Hazari Court, Delhi for practical training as mentioned below:-

S. No.	Name of the Trainee Officer	Name & Designation of the Mentor Judicial Officer for 30.05.2023
1.	Sh. Mayank Garg	Sh. Dheeraj Mor, Addl. Sessions Judge-02
2.	Sh. Amit Sahrawat	Sh. Sunil Kumar, Special Judge, NDPS

  
(Kaveri Baweja)

District Judge Commercial Court-07  
Officer In-charge, Judicial Branch (C)  
For Pr. District & Sessions Judge (HQs)  
Central, Tis Hazari Court, Delhi

No. 43596-602 /JOTP/Gaz./2023

Dated, Delhi the 30 MAY 2023

Copy forwarded for information and necessary action to:-

1. The concerned Judicial Officers.
2. The Branch In-charge, Care-Taking Branch, Tis Hazari Court, Delhi.
3. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, Tis Hazari Court, Delhi.

  
District Judge Commercial Court-07  
Officer In-charge, Judicial Branch (C)  
For Pr. District & Sessions Judge (HQs)  
Central, Tis Hazari Court, Delhi